

SENIOR CIVIL JUDGE AND JMFC JEVARGI
IN THE COURT OF SRI.KUMARA G
SENIOR CIVIL JUDGE JEVARGI
CAUSE LIST DATED 11-12-2020

Case Type	Case No.	Sub Stage	Advocate
1. MVC	313/2017	Evidence	B M Biradar
2. OS	56/2018	Evidence	S B Patil
3. MVC	1261/2018	Evidence	M S Patil
4. MVC	1276/2018	Evidence	S A Kallur
5. Misc	3/2019	Evidence	B M Biradar
6. MVC	535/2019	Evidence	
7. MVC	715/2019	Evidence	S A K
8. C C	121/2018	Evidence	A P P
9. C C	193/2018	Evidence	A P P
10.CC	310/2018	Evidence	A P P
11.CC	367/2018	Evidence	A P P
12. CC	376/2018	Evidence	A P P
13.CC	130/2019	Evidence	A P P
14. CrI Misc	108/2019	Evidence	J V H
15. CC	107/2020	Custody	A P P
16.PCR	21/2019	Cognizance	M S P
17.PCR	1/2020	Cognizance	A B S
18. CrI.Misc	89/2018	Arguments	J V H
19. MVC	339/2017	Arguments	R T A

20. RA	22/2018	Arguments	B Basanna
21. RA	15/2019	Arguments	D B N
22. CC	106/2019	Plea	A P P
23. CC	7/2020	Plea	A P P
24. CC	111/2020	Plea	A P P
25. MC	11/2019	Appearance of party	B Basanna
26. MVC	606/2019	Summons	
27. EX	11/2019	Summons	S A K
28. MVC	789/2019	Summons	S S P
29. MVC	932/2019	Summons	S A K
30. MVC	35/2020	Summons	
31. MVC	67/2020	Summons	P S K
32. MVC	80/2020	Summons	S A K
33. MC	2/2020	Summons	J V H
34. EX	14/2020	Summons	P M P
35. MVC	294/2020	Summons	B M B
36. MVC	295/2020	Summons	B M B
37. C C	30/2018	Summons	A P P
38. C C	68/2018	Summons	A P P
39. MVC	696/2020	Notice	S A K
40. MVC	697/2020	Notice	S A K

Statement showing the list of Civil and Criminal Cases are to be taken up for hearing /argument , evidence on 11-12-2020

in the Court of Sri. D.Ramesh,
Civil Judge JMFC, at Jewargi

Sl. No.	Case No.	Stage of the Case	Hearing Date	Name of the Advocate for Appellant/Petitioner / Accused	Name of the respondent Advocate
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FORENOON SESSION (11-00 AM TO 02-00 PM)

1	FDP 06/2012	Hearing	11/12/2020	J.V.H	BSK
2	FDP.09/2013	Hearing	11/12/2020	S.S aloor	SCK
3	O.S. 69/2014	Hearing	11/12/2020	J.V.H	B.B
4	O.S. 157/2016	Hearing	11/12/2020	N.S bagali	JVH
5	O.S. 17/2001	Evidence	11/12/2020	JVH	VSN
6	O.S.186/2013	Defn Evidence	11/12/2020	JVH	B.B
7	O.S.106/2014	Further Evidence Plaintiff	11/12/2020	J.V.H	B.B
8	O.S.108/2014	Plaintiff Evidence	11/12/2020	JVH	-
9	O.S.178/2015	Defen Evidence	11/12/2020	B.B	-
10	O.S. 77/2017	Further Evidence	11/12/2020	Vasantrao Kulakar	-
11	O.S 52/2019	Plaintiff Evidence	11/12/2020	Jayashree M.	-
12	C.C. 132/2015	Evidencne on Proscution	11/12/2020	APP	-
13	C.C 15/2019	Respondent Evidencne	11/12/2020	APP	-

AFTERNOON SESSION (02-45 PM TO 05-45 PM)

1	O.S .107/2014	Arguments	11/12/2020	J.VH	B.B
2	O.S. 62/2015	Arguments	11/12/2020	Venktesh/C.M mallabadi	SGA
3	O.S. 95/2015	Arguments	11/12/2020	B.B	J.V.H

Civil Judge and JMFC,
Jewargi